

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/125/2020

HYDERABAD, this the 8th day of July, 2020

Hon'ble Mr. Ashish Kalia, Judl. Member

Hon'ble Mr. B.V. Sudhakar, Admn. Member

1. S. Kiran Kumar, S/o. S. Chandra Mohan (L),
Age: 42 years, Occ: Stores Assistant,
Gr. 'C', R/o. H.No.8-61/2, Sai Nagar Colony,
Balapur, Saroor Nagar Mandal, Hyderabad – 500 005.
2. P.L. Sudhirvinay, S/o. P. Lingeshwar (Late),
Age: 43 years, Occ: System Admn.,
R/o. H.No.5-189/1, Shivaji Nagar Colony, Meerpet,
Saroor Nagar Mandal, Hyderabad – 500 097.
3. A. Ramesh, S/o. A. Ganesh (Late),
Age: 47 years, Occ: Canteen Attendant,
R/o. H.No.1-1-20, Comsari Bazar,
New Bowenpally, Secunderabad – 500 011.
4. M. Sandhya Rani, S/o. M. Govinda Chary,
Age: 46 years, Occ: P.A.,
R/o. H.No.17-1-391/1/7, Flat No.404,
Apt. Vijetha The Residency,
SBH Officers Colony, Saidabad,
Hyderabad – 500 059.
5. P. Pandunaik, S/o. Gorya Naik,
Age: 53 years, Occ: Helper,
R/o. H.No.18-2-195/8/9,
Naik Nagar Colony, Falknama,
Hyderabad – 500 053.
6. M. Chandraiah, S/o. M. Pentaiah,
Age: 50 years, Occ: Helper,
R/o. H.No.43/A, Triveni Nagar, Balapur X Road,
K.V. Rangareddy, Balapur Mandal,
Hyderabad – 500 097.
7. B. Shyam Rao, S/o. B. Jangayya,
Age: 49 years, Occ: Helper,
R/o. H.No.8-4-51, Vuramgadda,
Bandlaguda Mandal,
Hyderabad – 500 005.
8. P. Madan, S/o. P. Eshwarlal,
Age: 44 years, Occ: Canteen Attendant,
R/o. H.No.18-9-168/A, Kumarwadi,
Chandrayangutta, Bandlaguda Mandal,
Hyderabad - 500 005.

9. D. Shiva Kumar, S/o. D. Ramulu,
Age: 45 years, Occ; Canteen Attendant,
R/o. H.No.18-9-106/19, Keshawgiri,
Madhava Nagar, BandlagudaMandal,
Hyderabad – 500 005.
10. S. Raju, S/o. S. Laxmaiah (Late),
Age: 45 years, Occ: Technician,
R/o. H.No.18-8-254/1/A/66, Road No.5,
West Rakshapuram, BandlagudaMandal,
Kanchanbagh, Hyderabad – 500 058.
11. E. Venkatesh, S/o. E. Narayana,
Age: 46 years, Occ: Helper,
R/o. Plot No.95, MythriPuram Colony,
Karmanghat, BalapurMandal,
Hyderabad - 500 079.
12. P. Ravinder, S/o. P. Srihari,
Age: 52 years, Occ: Technician,
R/o. H.No.8-3-173/45/A,
Sri Sairam Nagar Colony,
Meerpet, BalapurMandal,
Hyderabad – 500 097.
13. K. Jyothi, D/o. M. VenkataSwamy,
Age: 54 years, Occ: Helper,
R/o. H.No.43-293/1, Hanuman Nagar,
Moulali, MalkajgiriMandal,
Medchal District – 500 040.
14. B. KotesHGoud, S/o. B. PremdhasGoud,
Age: 47 years, Occ: Canteen Attendant,
R/o. H.No.1-180, Balapur, BalapurMandal,
Hyderabad – 500 005.
15. K. Narsimha, S/o.K.Jangaiah (Late),
Age: 47 years, Occ: Canteen Attendant,
R/o. H.No.15-133/2, Gandhi Nagar,
Badangpet, BalapurMandal,
Hyderabad – 500 058.
16. T. Bhasker Raj, S/o. T. Prem Raj,
Age: 47 years, Occ: Clerk,
R/o. H.No.23-5-865/3, Near Bachanna Temple,
Laldarwaza, BandlagudaMandal, Hyderabad – 500 065.
17. P. MallikarjunRao, S/o. P. Rangaswamy,
Age: 50 years, Occ: Technician,
R/o. H.No.18-8-254/1/A/49B,
West Rakshapuram, BandlagudaMandal, Kanchanbagh,
Hyderabad – 500 058.
18. S. Dharampal, S/o. S. Rangaswamy,
Age: 44 years, Occ: Helper,
R/o. H.No.6-59/6, Maruthi Nagar, Santosh Nagar,
Hyderabad – 500 059.

19.R. Sravan Kumar, S/o. R. VasanthRao,
Age: 47 years, Occ: Fitter,
R/o. H.No.9-79, New Gayathri Nagar,
Jillelaguda, BalapurMandal,
Hyderabad – 500 097.

20. K. Rajender Kumar, S/o. K. KishanRao,
Age: 53 years, Occ: Fitter,
R/o. H.No.8-6-67/SS/89, Sri Matha,
Sri SrinivasaPuram, Yellamma Temple,
Vanasthalipuram, Hayathnagar, Hyderabad 500070.

... Applicants

(By Advocate: Mrs. B. Rachana Reddy)

Vs.

1. Union of India rep. by its
Chairman and Secretary,
Defence Research & Development Organisation (DRDO),
Department of Defense, R&D, Government of India,
DRDO BhawanRajajiMarg, New Delhi – 110 011.
2. The Director,
Centre for Personnel Talent Management (CEPTAM),
Metcalf House, Delhi – 110 054.
3. The Director General (MSS),
DRDL Rear gate, ShivajiChowk, Near Balapur,
Hyderabad, Telangana – 500 069.
4. The Additional Director,
DMS, DRDO, RajajiMarg,
New Delhi – 110 011.
5. The Director,
DRDL, Kanchanbagh Post,
Hyderabad – 500 058.
6. Om SreeSai Security and Housekeeping Services,
Rep. by its Proprietrix, Flat No. 103,
1st floor, H.No.5-1190/17,
Sree Rama Residency,
Padmaraonagar, Secunderabad.

... Respondents

(By Advocate: Mrs. K. Rajitha, Sr. CGSC)

ORDER (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member

Through Video Conference

This OA is filed by the applicants, 20 in number, aggrieved by the inaction of the respondents in not considering them as regular employees and creating third party interests despite having worked under the aegis of DRDL as illegal and for a consequential direction to absorb them as regular employees to the post of MTS pursuant to the notification vide ADVT No. DRDO ENTRY TEST:2019-20/MTS in accordance with judgment passed by the Hon'ble High Court in WP No. 22245 of 1999, dt.08.02.2001.

2. Now, the Applicants No.1, 2, 3, 4, 6, 8, 10, 11, 14, 15 & 18, through their counsel, addressed the Registry informing that they would like to withdraw as applicants in the instant O.A., stating that they have filed Writ Petition No.2792/2020 before the Hon'ble High Court for the State of Telangana, seeking the relief of not to change their services to 3rd party Agencies.

Heard Mr. Md. Baseer, learned Advocate representing Ms. B. Rachana Reddy, learned counsel for the applicants and Mrs. K. Rajitha, learned Senior Standing Counsel appearing for the respondents.

3. It is seen that, out of 20 applicants who filed this OA, some of the applicants, mentioned above, want to withdraw from the OA stating that they have already filed Writ Petition before the Hon'ble High Court of Telangana. Since the issue is now being contested before the Hon'ble High

Court of Telangana, it would not be appropriate for this Tribunal to adjudicate this matter. Besides, it is well settled in law that one cannot seek relief from two judicial forums. Therefore, the remaining applicants can pursue for appropriate remedies with the respondent authorities, based on the verdict delivered by the Hon'ble High Court in Writ Petition No.2792/2020 filed by some of the applicants herein.

4. With the above observation, the O.A. is dismissed for reasons stated. MA/21/160/2020 stands closed. No order as to costs.

(B.V. SUDHAKAR)
ADMN.MEMBER

(ASHISH KALIA)
JUDL. MEMBER

/pv/evr